

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 119 of 2002

Jabalpur, this the 26th day of July, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Komal Singh, S/o. Fadali,
aged about 42 yrs. Labour,
Ticket No. 859, Pt. Lab. COD,
Jabalpur.

... Applicant

(By Advocate - Shri S.P. Tripathi)

V e r s u s

1. Union of India,
Secretary, Ministry of
Defence, New Delhi.
2. The Chairman/DGOF,
Ordnance Factory Board,
Calcutta.
3. The Central Ordnance Depot,
Jabalpur.

... Respondents

(By Advocate - Shri S.A. Dhamadhikari)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

By filing this Original Application, the applicant
has claimed the following main relief. :

"(i) that suitable direction be given to the
respondents for allowing the applicant to perform his
duties."

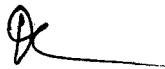
2. The brief facts of the case are that the applicant is
working as Labourer in Central Ordnance Depot, Jabalpur.
He was absent from his duties since 21st April, 1992. The
learned counsel for the respondents states that several
letters have been sent to him asking him to join his duties.
Neither the applicant has given any reply showing reasons
for his absence, nor he joined his duties till today.

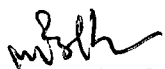
He further submitted that charge sheet has already been

m.p.s.

issued to the applicant and disciplinary proceedings against him are in progress. The applicant has also received the copy of the charge sheet and has also sent the reply to the charge sheet. However, the applicant is not joining his duty.

3. In view of the fact that the applicant is not joining his duties, despite several letters sent by the respondents to join his duties, we find that the Original Application is without any merit and is liable to be dismissed. Accordingly, the Original Application is dismissed as having no merits. No costs.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

पृष्ठांकन सं/न्या.....जबलपुर, दि.....

पत्तिलिपि अत्रोचित:-

"SA"


(1) सचिव, उच्च न्यायालय द्वार एमोविमेशन, जबलपुर


(2) आदेशक श्री/श्रीमती/कु.....के काउंसल

(3) प्रत्यर्था श्री/श्रीमती/कु.....के काउंसल

(4) गंधारम, योमरा, जबलपुर न्यायापीठ

सूचना एवं आवश्यक कार्यवाही हेतु


4-8-04
उप रजिस्ट्रार

Issued
On 4-8-04


SP Tripathi
SA Dharmadikari